



सत्यमेव जयते

भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार / Government of India



U.K. Srivastava  
Secretary Incharge

D.O. No.21-1/2017-B&CS

Dated: 26<sup>th</sup> February , 2018

Dear Sh. Sinha

The Indian broadcasting landscape presents a vibrant picture with presence of a large number of TV and Radio channels as well as multiple distribution platforms. While the Broadcasting sector so far has been replete with success, the Authority is of the view that this sector has immense potential to move on a higher trajectory of growth, by removing procedural bottlenecks, and making business propositions more attractive.

2. To facilitate ease of doing business in the Broadcasting sector, the Authority *suo motu* issued a pre-consultation paper on "Ease of Doing Business in Broadcasting sector" on 19th April, 2017 to identify relevant issues which need to be addressed for ease of doing business in the Broadcasting sector. Thereafter a detailed Consultation paper was issued on 31<sup>st</sup> July 2017 for seeking suggestions on possible improvements in various processes for creating business friendly environment in the sector. Subsequently, an open house discussion was held on 1st November 2017, in Delhi, to seek the further views of the stakeholders on various issues.

3. Based on the comments of the stakeholders received during the above mentioned consultation process and its own analysis, the Authority has finalized its recommendations on "Ease of Doing Business in Broadcasting sector" which are enclosed herewith.

4. As per the practice, a copy of this letter, along with recommendations, is being placed on the website of TRAI [www.trai.gov.in](http://www.trai.gov.in).

With kind regards.

Encl : as above

Yours sincerely,

(U.K. Srivastava)

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